

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 13/(MAH)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016

NAME OF THE PARTIES: M/s. Man Industries (India) Ltd.
V/s.
M/s. Man Infraprojects Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Harish Pandya, Counsel Mr. Rajmani Varma, Adv. Mr. Meet Vora, Adv. Mr. Namrata Banol, Adv. i/s M/s Navdeep Vora & Asso. Adv. for Resp. No. 1 & 2		
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2. Mr. Prateek Saxena
Yb Kanga & Company
Advocates for Petitioner

Counsel

Durgam

Order

C.P No. 13/397-398/NCLT/MB/MAH/2016

1. Both the parties are present.
2. At request of the parties, list this matter on 19.09.2016.

sd/-

M. K. SHRAWAT
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 30th August, 2016.